

4. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
SINGLE BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.08/9//HDB/2018
NAME OF THE COMPANY	Lanco Solar Private Limited
NAME OF THE PETITIONER(S)	Suresh Baxi
NAME OF THE RESPONDENT(S)	Lanco Solar Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR R	ADVOCATE	harish.lasimon@gmail.com 9492154302	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Parvesh Nhetarpal	AR	Parvesh.nhetarpal@lancosolar.com	[Signature]

ORDER

Heard Mr.R. Harish Kumar, Learned Counsel for the  
Petitioner and Mr. Parvesh Nhetarpal, Authorised  
Representative on behalf of Respondent. The case is posted  
to 21.02.2018.

  
Member (Judl)